

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 414**  
**IA/4636/ND/2022 IA/5526/ND/2022 Intervention Petition/44/2022**  
**IB/174/ND/2021**

**IN THE MATTER OF:**

Design Plus Architecture	...	Applicant
Versus		
Modex International Securities Ltd	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the SBBI : Mr. Praneet Das, Mr. Abhishek Baid, Adv.  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**22.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**